# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 785/2017 O.A. No. 1529/2017

The 31st day of August, 2018

## HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. PRADEEP KUMAR, MEMBER (A)

J.K. Malhotra (aged 79 years) S/o Shri K.R. Malhotra Retd. Section Engineer (P. Way) Group 'C' Northern Railway, Baroda House, New Delhi R/o H.No.158, Sector 21/B, Faridabad (Haryana) PIN 121001.

.. Petitioner

(By Advocate: Shri S.P. Sethi)

#### Versus

- 1. Sh. Shri Vishwesh Chaubey General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Sh. J. Sriniwas (PFA)
  Financial Adviser and Chief Accounts Officer,
  Baroda House,
  New Delhi-110001. .. Respondents

(By Advocate: Shri Shailendra Tiwary)

# ORDER (ORAL)

### By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. 2. Accordingly, the C.P. is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still aggrieved by the orders now passed by the respondents.

(PRADEEP KUMAR)
Member (A)

(V. AJAY KUMAR) Member (J)

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